

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF
TELANGANA AND THE STATE OF ANDHRA PRADESH**

ROC.NO.1529/SO-1/2008

Dt. 08.08.2014

NOTIFICATION NO. 15 /SO/2014

Sub: High Court of Judicature at Hyderabad for the State of
Telangana and the State of Andhra Pradesh –
Designation of certain Advocates as Senior Advocates as
per Section 16 (2) of the Advocates Act, 1961 –
Ordered – Notified.

In exercise of the powers conferred by Section 16 (2) of Advocates
Act, 1961, the High Court of Judicature at Hyderabad for the State of
Telangana and the State of Andhra Pradesh, hereby designates the
following Advocates as Senior Advocates for the State of Telangana and
State of Andhra Pradesh with effect from the date of this Notification.

Name of the Advocates designated as Senior Advocates.

- 1) Sri Y.V.Ravi Prasad
- 2) Sri C.R.Sridharan
- 3) Sri Addepalli Suryanarayana
- 4) Sri T.Surya Karan Reddy
- 5) Sri Vinod Kumar Deshpande
- 6) Sri P.Suresh Reddy
- 7) Sri S.Lakshma Reddy

//BY ORDER//


REGISTRAR GENERAL

To

- 1) Sri Y.V.Ravi Prasad, Advocate, H.No.16-8-240/3, Flat No.C, Vedanta
Paradise, Khaladera Road, Nalgonda 'X' Roads, Malakpet, Hyderabad – 36.
- 2) Sri C.R.Sridharan, Advocate, Flat No.202, 10-2-7/A, 'Kedar Abode',
A.C.Guards, IT Towers Lane, Hyderabad – 4.
- 3) Sri Addepalli Suryanarayana, Advocate, 202, Armaan Towers, A-10A,
D.D.Colony, Bagh Amberpet, Hyderabad – 500 007.
- 4) Sri T.Surya Karan Reddy, Advocate, H.No.16-11-469/A/13,
Moosarambagh, Hyderabad – 36.
- 5) Sri Vinod Kumar Deshpande, Advocate, Plot No.275/A, G2; Ground floor,
M.L.A's Colony, Road No.12, Banjara Hills, Hyderabad – 34.

- 6) Sri P.Suresh Reddy, Advocate, H.No.12-13-705/11/B, Lane 4, Street No.13, Nagarjuna Nagar, Tarnaka, Secunderabad-17.
- 7) Sri S.Lakshma Reddy, Advocate, Flat No.102, H.No.3-5-155 to 161, Premier Plaza Apartments, Near Water Tank, Narayanaguda, Hyderabad – 29.
- 8) The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 9) All the P.Ss to the Hon'ble Judges. (with a request to place before the Hon'ble Judge for their Lordships' kind perusal)
- 10)The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 11)The Chief Secretary to Government, Government of Telangana, Hyderabad
- 12)The Chairman, Bar Council of A.P., Hyderabad.
- 13)The Advocate General for the State of Telangana, Hyderabad.
- 14)The Advocate General for the State of Andhra Pradesh, Hyderabad.
- 15)The Public Prosecutor, High Court of Judicature at Hyderabad.
- 16)The President, A.P. High Court Advocates' Association, High Court Buildings, Hyderabad.
- 17)The Secretary General, Supreme Court of India, New Delhi.
- 18)The Chairman, Bar Council of India, New Delhi.
- 19)The Secretary, Bar Council of A.P., Hyderabad.
- 20)The Secretary, Bar Council of India, New Delhi.
- 21)All the Registrars, High Court of Judicature at Hyderabad.
- 22)The Registrar Generals of all High Courts in India.
- 23)All the Unit Heads in the States of Telangana and Andhra Pradesh.
- 24)The Director, A.P.Judicial Academy, Secunderabad.
- 25)The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
- 26)All the Officers of the High Court of Judicature at Hyderabad.
- 27)All the Section Officers, High Court of Judicature at Hyderabad.
- 28)All the Presiding Officers in the State of A.P.
- 29)The Government Pleaders Office, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
- 30)The Secretary to Governor of A.P., Raj Bhavan, Hyderabad.
- 31)The Prl. Secretary to Government, Home (Courts.C) Department, Government of Andhra Pradesh, Hyderabad.
- 32)The Prl. Secretary to Government, Home (Courts.C) Department, Government of Telangana, Hyderabad.
- 33)The Secretary to Government, Law Department, Government of Andhra Pradesh, Hyderabad.
- 34)The Secretary to Government, Law Department, Government of Telangana, Hyderabad.
- 35)The Secretary, Board of Revenue, A.P., Hyderabad.
- 36)The Registrar, Income-Tax Appellate Tribunal, Hyderabad.
- 37)The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 38)The Commissioner of Printing, Stationery & Stores Purchase, Government Central Press, Chenchalguda. (For publication in the Gazette urgently)